

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 18272/2023

(Arising out of impugned final judgment and order dated 28-04-2023 in BA No. 879/2023 passed by the High Court of Delhi at New Delhi)

DIRECTORATE OF ENFORCEMENT

Petitioner(s)

VERSUS

MANPREET SINGH TALWAR

Respondent(s)

WITH

Diary No 18276 of 2023

Date : 01-05-2023 These petitions were mentioned today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Tushar Mehta, SG
Mr. Suryaprakash V Raju, ASG
Mr. K.M. Nataraj, ASG
Mr. Zoheb Hossain, AOR
Mr. Kanu Agrawal, Adv.
Mr. Ankit Bhatia, Adv.
Mr. Vivek Gurmani, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Upon being mentioned, taken on board.
- 2 List the proceedings on 4 May 2023 before a bench of three-Judges.
- 3 In the meantime, in the event that any other applications have been filed before any other Court on the basis of the judgment of which recall is sought, they shall be presently deferred beyond 4 May 2023.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR